

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NANDLAL KAMAL
KISHORE VYAPAAR PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Nandlal Kamal Kishore Vyapaar Private Limited
2.	Date of incorporation of corporate debtor	12/01/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB2006PTC107233
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 1A, Akrur Datta Lane, Kolkata - 700012. West Bengal
6.	Date of closure of Insolvency Resolution Process	10 th August, 2023
7.	Liquidation commencement date of corporate debtor	10 th August, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Mr. Soumendra Podder Reg No: IBBI/IPA-001/IP-P00446/2017-18/10789
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1/427 Gariahat Road (South), 4 th Floor, Kolkata 700 048. E-mail ID - soumenpodder@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Sumedha Management Solutions Private Limited Geetanjali Apartments, 8B, Middleton Street, Flat 2B Kolkata - 700071. E- mail ID : ip.nkkvpl@gmail.com
11.	Last date for submission of claims	09 th September 2023

Notice is hereby given that the National Company Law Tribunal, Kolkata bench has ordered

the commencement of liquidation of the **Nandlal Kamal Kishore Vyapaar Private Limited** vide its order dated 10th August, 2023.

The stakeholders of **Nandlal Kamal Kishore Vyapaar Private Limited** are hereby called upon to submit their claims with proof on or before 9th September, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:



SOUMENDRA PODDER
INSOLVENCY PROFESSIONAL
REG. NO. IBBI/IPA-001/IP-P00446/2017-18/10789

Soumendra Podder

IBBI Registration No. - IBBI/IPA-001/IP-P00446/2017-18/10789

AFA Valid upto : 09th March'2024

Date : 15th August'2023

Place: Kolkata.

For All Advertisement Booking
Call : 033- 6604 3800

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
NANDAL KAMAL KISHORE VYAPAR PRIVATE LIMITED

Particulars

1. Name of corporate debtor: Nandal Kamal Kishore Vyapar Private Limited

2. Date of incorporation of corporate debtor: 12/01/2006

3. Authority under which corporate debtor is incorporated / registered: ROC- Kolkata

4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor: U5190WB2006PTC107233

5. Address of the registered office and principal office (if any) of corporate debtor: Registered Office: 1A, Anur Datta Lane, Kolkata - 700012, West Bengal

6. Date of closure of Insolvency Resolution Process: 10th August, 2023

7. Liquidation commencement date of corporate debtor: 10th August, 2023

8. Name and registration number of the insolvency professional acting as liquidator: Name: Mr. Soumendra Podder, Reg No: BBI/PA-001/PP-P0446/2017-18/10789

9. Address and e-mail of the liquidator as registered with the Board: Address: 1427 Gurnah Road (South), 4th floor, Kolkata - 700 049, E-mail ID: soumendra.podder@hotmail.com

10. Address and e-mail to be used for correspondence with the liquidator: Address: Soumendra Management Solutions Private Limited, Gurnah Road, 8B, Middleton Street, Flat 2B, Kolkata - 700071, E-mail ID: sm.solutions@gmail.com

11. Last date for submission of claims: 09th September, 2023

Notice is hereby given that the National Company Law Tribunal, Kolkata bench has ordered the commencement of liquidation of the Nandal Kamal Kishore Vyapar Private Limited on 10th August 2023. The stakeholders of Nandal Kamal Kishore Vyapar Private Limited are hereby called upon to submit their claims with proof on or before 9th September, 2023 to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of Liquidator:
Soumendra Podder
BBI Registration No.: BBI/PA-001/PP-P0446/2017-18/10789
N.P.A. valid upto: 10th March, 2024
Place: Kolkata
Date: 15th August, 2023

GREENCREST FINANCIAL SERVICES LIMITED
CIN: L65021WB198PLC05785
Regd. Office: G. Ganesh Chandra Avenue, 1st floor, Kolkata-700013
Email: greencrest@india.com, Website: www.greencrestfin.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE 2023

(Rupees in Lakhs)

Sl. No.	PARTICULARS	Quarter ended 30th June 2022	Quarter ended 30th June 2023	Year ended 31st March 2023
1	Total Income from Operations (Net)	68920	18926	2,448.72
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	15435	9629	167.70
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	15435	9629	167.70
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	11550	6736	125.56
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	11550	6736	125.56
6	Equity Share Capital (Face Value (Rs.)	3655.08	3655.08	3655.08
7	Other Equity	120	1020	1.00
8	Earnings Per Share (Before Extra-Ordinary Items) for continuing and discontinued operations	0.03	0.18	0.03
9	(a) Basic	0.03	0.18	0.03
10	(b) Diluted	0.03	0.18	0.03

NOTES:
1. The above is an extract of the detailed format of Standalone Unaudited Financial Results for the quarter ended 30th June 2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited results for the Quarter ended 30th June 2023 is available on the Company website www.greencrestfin.com and on the Stock Exchange website www.bseindia.com.

For Greencrest Financial Services Limited
Place: Kolkata
Date: August 14, 2023
Sushil Parakh
Managing Director

AMULYANIDHI (INDIA) LIMITED
CIN: L36911WB198PLC03882
Regd. Office: 23A, Netai Subhas Road, Room No. 21, 1st floor, Kolkata - 700 061
Email ID: amulyanidhi@gmail.com, Phone: 033-2231-2818/3051

Extract of Unaudited Financial Results for the Quarter ended 30th June, 2023

(Rs. in Lacs)

Sl. No.	Particulars	30.06.2022	31.03.2023	30.06.2023	31.03.2023
1	Total Income	4.88	0.92	0.30	1.52
2	Net Profit before Tax	0.12	0.07	(0.03)	1.78
3	Net Profit / (Loss) for the period after tax	0.09	0.23	(0.03)	1.47
4	Equity Share Capital (Face value of Rs. 10/- each)	120.00	120.00	120.00	120.00
5	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	-	-	-	3.52
6	Earnings Per Share (of Rs.10/- each) (not annualised)	-	-	-	-
a) Basic & Diluted before extraordinary items	0.01	0.02	0.00	0.12	
b) Basic & Diluted after extraordinary items	0.01	0.02	0.00	0.12	

Note:
1. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results may be available on the Stock Exchange website.

On behalf of the Board of Directors
For Amulyanidhi (India) Limited
(Pradip Sen)
Director
Date: 14/08/2023

CHAMPION COMMERCIAL COMPANY LIMITED
P-15, New GT Road, Kolkata - 700073
Web: www.championcommercial.in, Email: Mumbai@championcorp.com, Tel: +91 33 22327190
CIN: L31900WB198PLC034951

Extract of statement of Unaudited Financial Results for the Quarter ended 30th June, 2023

(Rs. in Lakhs)

Sr. No.	Particulars	For the Quarter ended 30th June 2022 (Un-Audited)	For the Quarter ended 30th June 2023 (Un-Audited)	For the Year ended 31st March 2023 (Audited)
1	Total Income from Operations	6,289.24	6,316.80	23,425.74
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary Items)	179.78	410.21	706.66
3	Net Profit for the period before Tax (after Exceptional and/or Extraordinary Items)	179.78	410.21	706.66
4	Net Profit for the period after Tax (after Exceptional and/or Extraordinary Items)	132.66	308.32	510.60
5	Total Comprehensive Income for the period (Comprising Profit for the period (after tax) and other comprehensive income (after tax))	678.31	(61.28)	507.25
6	Equity Share Capital	20.00	20.00	20.00
7	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) Basic / Limited	69.55	104.18	250.30

Notes:
The above results have been reviewed and recommended by the Audit Committee and approved by the Board of Directors in their meetings held on 14th August, 2023. The statutory auditors have reviewed/unaudited financial results.

On behalf of the Board of Directors
Sd/-
Gaurav Singhania
Managing Director & CEO
Date: 14.08.2023



SpiceJet Limited

Regd Office: Indira Gandhi International Airport, Terminal 1D, New Delhi 110 037

CIN: L31910DL198PLC200229

E-mail: investors@spicejet.com | Website: www.spicejet.com | Telephone: +91 124 391 3939 | Facsimile: +91 124 391 3888

Extract of Audited Standalone and Consolidated Financial Results for the quarter and year ended 31 March 2023

(Rupees in millions)

Sl. No.	Particulars	Standalone					Consolidated					
		Quarter ended		Year ended		Quarter ended		Year ended		Year ended		
		Audited	Unaudited	Audited	Audited	Audited	Unaudited	Audited	Audited	Audited		
		31-Mar-23	31-Dec-22	31-Mar-22	31-Mar-22	31-Mar-23	31-Dec-22	31-Mar-23	31-Mar-23	31-Mar-23		
1	Total income from operations	21,448.6	23,146.0	18,657.0	88,688.4	65,573.3	21,450.7	23,168.8	18,705.1	88,735.9	86,035.5	
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	168.6	1,068.2	(4,579.7)	(15,030.2)	(16,480.1)	(62.2)	1,101.2	(4,850.4)	(15,129.5)	(16,368.1)	
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	168.6	1,068.2	(4,579.7)	(15,030.2)	(17,254.7)	(62.2)	1,101.2	(4,850.4)	(15,129.5)	(17,442.7)	
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	168.6	1,068.2	(4,579.7)	(15,030.2)	(17,254.7)	(62.2)	1,101.2	(4,850.4)	(15,129.5)	(17,442.7)	
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	107.4	1,068.3	(4,591.4)	(15,031.3)	(17,216.0)	(124.0)	1,121.2	(4,865.1)	(15,130.0)	(17,410.8)	
6	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)) attributable to:											
	- Owners of the holding company	-	-	-	-	-	(123.6)	1,124.8	(4,863.4)	(15,128.1)	(17,408.2)	
	- Non-controlling interests	-	-	-	-	-	(0.4)	(3.4)	(1.7)	(1.8)	(1.9)	
7	Equity share capital	6,018.5	6,018.5	6,018.0	6,018.5	6,018.0	6,018.5	6,018.0	6,018.5	6,018.0	6,018.0	
8	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the year ended March 31, 2022.	-	-	-	(38,334.5)	(48,302.3)	-	-	-	-	(84,521.6)	(49,417.8)
9	Earnings Per Share (of Rs.10/- each) (not annualized)											
a)	Basic (Rs)	0.28	1.77	(7.61)	(24.99)	(28.69)	(0.10)	1.83	(8.06)	(25.14)	(29.01)	
b)	Diluted (Rs)	0.28	1.77	(7.61)	(24.99)	(28.69)	(0.10)	1.83	(8.06)	(25.14)	(29.01)	

Notes:

1. The above is an extract of the detailed format of Audited Standalone and Consolidated Financial Results for the quarter and year ended 31 March 2023, filed with Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the Audited Standalone and Consolidated Financial Results for the quarter and year ended 31 March 2023 are available on the Company's website www.spicejet.com and on the website of the Stock Exchange www.bseindia.com.

For SpiceJet Limited

Ajay Singh

Chairman and Managing Director

Place: Gurugram, Haryana

Date: 14 August, 2023

CONTAINER CORPORATION OF INDIA LTD.
(An Navratna Company (A Govt. of India Public Enterprise))
M/S. SWATI PROJECTS LIMITED
Tender Notice (B-TENDERING MODE ONLY)
CIN: L65990WB198PLC038332
Regd. Office: 100-04, Jangamrao Bajaj Street, Kolkata - 700019
E-mail: swatiprjcts@india.com, Phone: 033-2235102/235103/235104/235105/235106/235107/235108/235109/235110/235111/235112/235113/235114/235115/235116/235117/235118/235119/235120/235121/235122/235123/235124/235125/235126/235127/235128/235129/235130/235131/235132/235133/235134/235135/235136/235137/235138/235139/235140/235141/235142/235143/235144/235145/235146/235147/235148/235149/235150/235151/235152/235153/235154/235155/235156/235157/235158/235159/235160/235161/235162/235163/235164/235165/235166/235167/235168/235169/235170/235171/235172/235173/235174/235175/235176/235177/235178/235179/235180/235181/235182/235183/235184/235185/235186/235187/235188/235189/235190/235191/235192/235193/235194/235195/235196/235197/235198/235199/235200/235201/235202/235203/235204/235205/235206/235207/235208/235209/235210/235211/235212/235213/235214/235215/235216/235217/235218/235219/235220/235221/235222/235223/235224/235225/235226/235227/235228/235229/235230/235231/235232/235233/235234/235235/235236/235237/235238/235239/235240/235241/235242/235243/235244/235245/235246/235247/235248/235249/235250/235251/235252/235253/235254/235255/235256/235257/235258/235259/235260/235261/235262/235263/235264/235265/235266/235267/235268/235269/235270/235271/235272/235273/235274/235275/235276/235277/235278/235279/235280/235281/235282/235283/235284/235285/235286/235287/235288/235289/235290/235291/235292/235293/235294/235295/235296/235297/235298/235299/235300/235301/235302/235303/235304/235305/235306/235307/235308/235309/235310/235311/235312/235313/235314/235315/235316/235317/235318/235319/235320/235321/235322/235323/235324/235325/235326/235327/235328/235329/235330/235331/235332/235333/235334/235335/235336/235337/235338/235339/235340/235341/235342/235343/235344/235345/235346/235347/235348/235349/235350/235351/235352/235353/235354/235355/235356/235357/235358/235359/235360/235361/235362/235363/235364/235365/235366/235367/235368/235369/235370/235371/235372/235373/235374/235375/235376/235377/235378/235379/235380/235381/235382/235383/235384/235385/235386/235387/235388/235389/235390/235391/235392/235393/235394/235395/235396/235397/235398/235399/235400/235401/235402/235403/235404/235405/235406/235407/235408/235409/235410/235411/235412/235413/235414/235415/235416/235417/235418/235419/235420/235421/235422/235423/235424/235425/235426/235427/235428/235429/235430/235431/235432/235433/235434/235435/235436/235437/235438/235439/235440/235441/235442/235443/235444/235445/235446/235447/235448/235449/235450/235451/235452/235453/235454/235455/235456/235457/235458/235459/235460/235461/235462/235463/235464/235465/235466/235467/235468/235469/235470/235471/235472/235473/235474/235475/235476/235477/235478/235479/235480/235481/235482/235483/235484/235485/235486/235487/235488/235489/235490/235491/235492/235493/235494/235495/235496/235497/235498/235499/235500/235501/235502/235503/235504/235505/235506/235507/235508/235509/235510/235511/235512/235513/235514/235515/235516/235517/235518/235519/235520/235521/235522/235523/235524/235525/235526/235527/235528/235529/235530/235531/235532/235533/235534/235535/235536/235537/235538/235539/235540/235541/235542/235543/235544/235545/235546/235547/235548/235549/235550/235551/235552/235553/235554/235555/235556/235557/235558/235559/235560/235561/235562/235563/235564/235565/235566/235567/235568/235569/235570/235571/235572/235573/235574/235575/235576/235577/235578/235579/235580/235581/235582/235583/235584/235585/235586/235587/235588/235589/235590/235591/235592/235593/235594/235595/235596/235597/235598/235599/235600/235601/235602/235603/235604/235605/235606/235607/235608/235609/235610/235611/235612/235613/235614/235615/235616/235617/235618/235619/235620/235621/235622/235623/235624/235625/235626/235627/235628/235629/235630/235631/235632/235633/235634/235635/235636/235637/235638/235639/235640/235641/235642/235643/235644/235645/235646/235647/235648/235649/235650/235651/235652/235653/235654/235655/235656/235657/235658/235659/235660/235661/235662/235663/235664/235665/235666/235667/235668/235669/235670/235671/235672/235673/235674/235675/235676/235677/235678/235679/235680/235681/235682/235683/235684/235685/235686/235687/235688/235689/235690/235691/235692/235693/235694/235695/235696/235697/235698/235699/235700/235701/235702/235703/235704/235705/235706/235707/235708/235709/235710/235711/235712/235713/235714/235715/235716/235717/235718/235719/235720/235721/235722/235723/235724/235725/235726/235727/235728/235729/235730/235731/235732/235733/235734/235735/235736/235737/235738/235739/235740/235741/235742/235743/235744/235745/235746/235747/235748/235749/235750/235751/235752/235753/235754/235755/235756/235757/235758/235759/235760/235761/235762/235763/235764/235765/235766/235767/235768/235769/235770/235771/235772/235773/235774/235775/235776/235777/235778/235779/235780/235781/235782/235783/235784/235785/235786/235787/235788/235789/235790/235791/235792/235793/235794/235795/235796/235797/235798/235799/235800/235801/235802/235803/235804/235805/235806/235807/235808/235809/235810/235811/235812/235813/235814/2358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[illegible]

তারিখ: ১৪.০৮.২০২৩
স্থান: কলকাতা

Place: Kolkata	BIHARI LAL KANOONG DIRECTOR
Date : 14th August, 2023	DIN : 004866